

Declaration of Assets and Liabilities

Year 2026

I, **ARUN KUMAR** son/daughter/wife of **Shri Ram Sagar Mahto** aged **59 Years** (approx), belonging to **Administrative Cadre** and presently working as **Section Officer**, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name(s) (Shashi Prabha)	Dependant-1 (Pratyush Anand)	Dependant-2	Dependant-3
(i)	Cash	₹2,00,000/-	₹1,00,000/-	₹1000/-	×	×
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1. ₹9,000/- SBI SB A/c 2. ₹45,000/- SBI SB A/c 3. ₹5,000/- UCO Bank SB A/c 4. ₹2,00,000/- HDFC Bank FD A/c 5. ₹3,00,000/- HDFC Bank FD A/c 6. ₹2,00,000/- SBI FD A/c 7. ₹3,00,000/- SBI FD A/c 8. ₹50,000/- HDFC SB A/c 9. ₹1,00,000/- Kotek SB A/c	1. ₹40,000 SBI SB A/c 2. ₹60,00,000/- SBI FD A/c	1. ₹6,50,000/- SBI FD A/c 2. ₹10,000/- SBI SB A/c 3. ₹75,000/- Axis Bank SB A/c 4. ₹7,00,000/- Axis Bank FD A/c		
(iii)	Bonds, Debentures and shares in Companies	1. ₹10,000/- LIC Bond 2. ₹1,00,000 - investment in Mutual Fund		×	×	×
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	<u>LIC Policies</u> 1. ₹12,000/- Yearly 2. ₹12,000/- Yearly 3. ₹6,000/- Yearly P.L.I 4. ₹12,000 - Yearly SBI Insurance.	₹40,000/- Postal Saving	×	×	×
(v)	Motor Vehicles (details of make, etc.)	Motor Cycle-Hero Honda Splendor Reg. No.-4327		×	×	×
(vi)	Jewellery (give details of weight and value)	50 gm. gold jewellery 50 gm. Silver jewellery	150 gm. gold jewellery 500 gm. Silver jewellery	20 gm. gold jewellery		
(vii)	Other assets, such as values of claims / interests	Home appliances ₹90,000 -		×	×	×

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

9/7/2026
 13/2/26

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3321
13/2/26

(Signature)

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name(s) (Shashi Prabha)	Dependant-1 (Pratyush Anand)	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(v)	Other (such as interest in property)	Undefined share in ancestral property at Village-Pateliya, Samastipur	x	x	x	x

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	x	x
	(ii) Loans from financial institutions	x	x
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	x	x
	(b) dues to departments dealing with supply of water	x	x
	(c) dues to departments dealing with supply of electricity	x	x

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	(d) dues to departments dealing with telephones	x	x
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	x	x
	(f) Other dues, if any	x	x
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	₹1,23,377/- AY 2025-26 PAN-AQPPK3613C	x
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	x	x
	(iii) Sales Tax [Only in case of proprietary business]	x	x
	(iv) Property Tax	x	x

C Personal Detail

GPF/CPE/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Arun Kumar

Name of Employee: **Arun Kumar**

Designation: Section Officer

Department: Bihar Legislative Assembly

Place: Patna
Date: 13/02/2026

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.